

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001
CAUSELIST

Court No. : 1

CORAM:

HON'BLE SH. ANIL G. SHAKKARWAR, MEMBER TECHNICAL

Dated :15/02/2018

Day : Thursday

Time- 10:30 A.M.

| Sl No. | APPEAL NO. | APPELLANT | . Vs. | RESPONDENT | REPRESENTATIVE | REMARKS |
|--|--------------------------------------|---|-------|--|---|---------------------|
| <u>MISC.</u> <u>MATTERS</u> | | | | | | |
| 1 | ST/ROA/70068/2018 ST/328/2010 | CLEAVE GLOBAL E- SERVICE LTD., | . Vs. | C.C.E. NOIDA | A. K. Batra & Associates/DR | FRESH MATTER |
| 2 | E/ROA/70069/2018 E/70755/2016 | Aric Engineers P Ltd | . Vs. | Ghaziabad | Brahmadutta Chamber of Low/DR | |
| 3 | E/ROA/70070/2018 E/70756/2016 | Mohd Naim Director | . Vs. | Ghaziabad | Brahmadutta Chamber of Low/DR | |
| <u>REGULAR</u> <u>MATTERS</u> | | | | | | |
| 4 | E/2229/2011 | C.C.E. MEERUT II | . Vs. | U.G.SUGAR & INDUSTRIES LTD. (SUGAR & DISTILLERIES UNITS), | DR/BIPIN GARG & CO. ADVOCATES(ALLD) | Part-Heard |
| 5 | E/532/2012 | C.C.E. MEERUT II | . Vs. | SHRI S.K. MAHESHWARI, EXECUTIVE VICE PRESIDENT OF THE UNIT | DR/BIPIN GARG & CO. ADVOCATES(ALLD) | Part-Heard |
| 6 | E/50503/2014 | Ghaziabad | . Vs. | Superking Manufactures Tyre Pvt Ltd | DR/V.S. Negi | Top of the Board |
| 7 | E/50504/2014 | Ghaziabad | . Vs. | Superking Manufactures Tyre Pvt Ltd | DR/IP | Top of the Board |

8 E/55399/2013

Lucknow

. Vs.

Maizapur Chini Mills
A Unit Of Balrampur
Chini Mills Ltd DR/IP

Checked By :

Prepared By: *Y M*



Assistant Registrar
(CESTAT, Allahabad)